# **GOVERNMENT OF INDIA** MINISTRY OF CIVIL AVIATION

## **RAJYA SABHA**

UNSTARRED QUESTION NO: 2253 (TO BE ANSWERED ON THE 16<sup>th</sup> December 2024)

#### PLI SCHEME FOR DRONE SECTOR

#### 2253. SHRI YERRAM VENKATA SUBBA REDDY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether there is a proposal to have the Production Linked Incentive (PLI) scheme with Rs 3.000 crores for drone sector:
- (b) details of progress made by earlier PLI scheme with Rs 165 crores for drone sector:
- (c) details of verticals that drone sector have and manner in which above Rs 3,000 crores is going to be distributed among those verticals;
- (d) whether the new PLI, unlike earlier scheme, will allow foreign drone manufacturers;
- (e) if so, details thereof; and
- (f) the extent to which the above new PLI will held India to become non-dependent on China and other countries?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a) Currently, there is no such proposal.
- (b) Ministry of Civil Aviation notified a Production Linked Incentive (PLI) for drones and drone components on 30th September, 2021 with a total incentive of Rs 120 crores spread over three financial years. Till date, amount of approximately Rs 29.43 crores, Rs 28.76 crores and Rs 2.43 crores have been disbursed during Financial Year (FY) 2022-23, FY 2023-24 and Current FY respectively, as an incentive under the scheme.
- (c) to (f) Does not arise.